

**No. Senior Civil Judge/CJM/BLP/Reader/2020---
Office of the Senior Civil Judge -Cum-Chief Judicial Magistrate,
Bilaspur, Distt. Bilaspur, H.P**

Dated Bilaspur, the 14th. May, 2020,

OFFICE ORDER

It is notified for information of the litigants and Advocates, and all concerned that to prevent from the spread of pandemic of corona virus (COVIT-19), the Civil and Criminal cases fixed for today i.e. **14-05-2020** are adjourned for effective hearing for 25-06-2020.

However, cases fixed for arguments and orders as well as statement of accused u/S. 313 Cr.P.C. Shall be taken up on **21-05-2020.**

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Senior Civil Judge-Cum-CJM,
Bilaspur, Distt. Bilaspur, H.P

Endst. No. Civil Judge (Sr. Divn)/CJM/BLP/Rdr/2020- ⁸⁶⁹ dated 14-05-2020.
Copy forwarded to:

1. The President, Bar Association, Bilaspur, for information.
2. The Assistant Public Prosecutor, Bilaspur, for information.
3. Reader of this office, for compliance.
4. Civil Alhmad, Cr. Ahlmad and CCT of this office, for compliance.
5. ✓ The Assistant Programmer/System Assistant of this office with direction to upload the same on the website of District Courts.
6. Notice Board of this Court.


Senior Civil Judge-Cum-CJM,
Bilaspur, Distt. Bilaspur, H.P 